

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/579/ (IB)/2017

NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K.M.Velumani Respondent
K.M.Velumani

9/11/17
Counsel for petitioner
Operational creditor.

ORDER

Counsel for the Operational Creditor present. Mr. K.M. Velumani, Managing Director, representative of Corporate Debtor also present. Counsel for the Operational Creditor submitted that the matter is almost settled and prayed for time to file joint memo for which adjournment is sought. At request, time is enlarged. Put up on **20.11.2017 at 10.30 A.M.**

—50/-
MEMBER (TECHNICAL)
ghk

—30/-
MEMBER (JUDICIAL)